

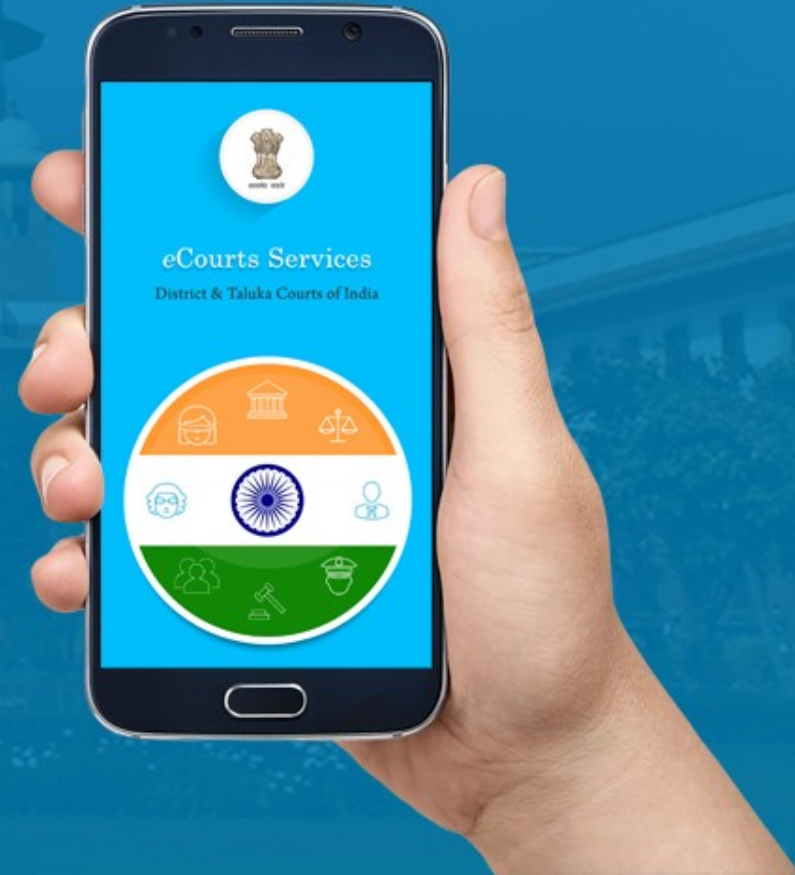


# eCourts Services

**Mobile Application**

for

**District and Taluka Courts India**





# eCourts Services Mobile Application



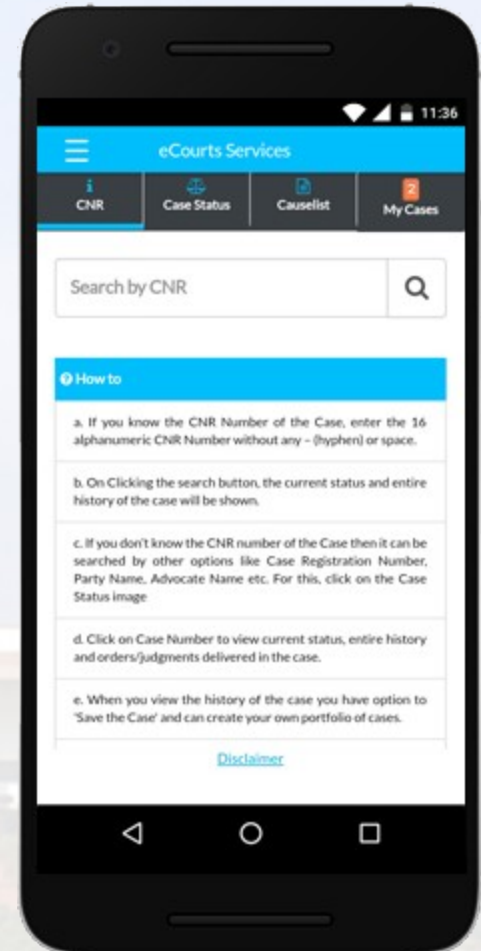
App available for download on





# CNR

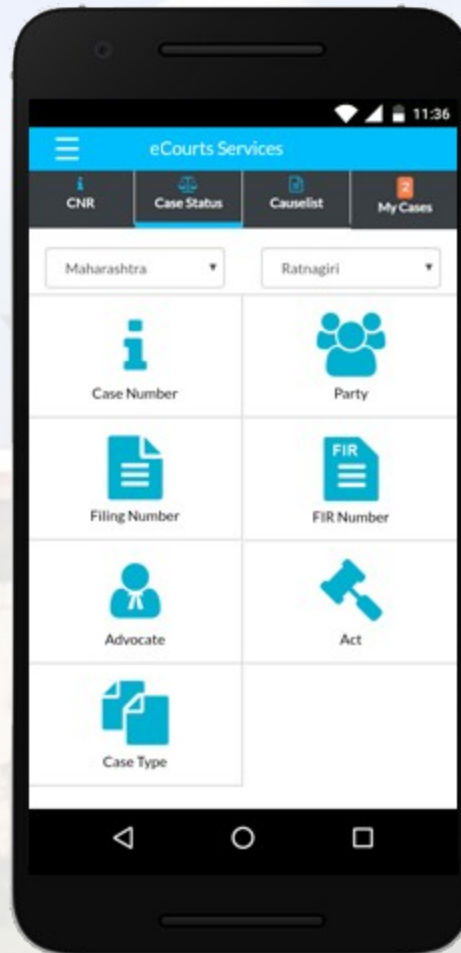
1. If you know the CNR Number of the Case, enter the 16 alphanumeric CNR Number without any – (hyphen) or space.
1. Tap search button to get current status and entire history of the case.
1. If you don't know the CNR number of the Case then it can be searched by other options like Case Registration Number, Party Name, Advocate Name etc.





# Case Status

Cases can be searched on Party Name, Case Number, Filing Number, Advocate Name, FIR Number, Act or Case Type.





# Case Status – Search by Case Number

1. Select desired 'Court Complex' from the select box.
2. Select desired 'Case Type' from the select box.
3. In the Case Number box, enter the Case Registration Number.
4. In the 'Year' box, enter the Case Registration Year.
5. Tap on 'Go' button, to get the search results satisfying the given Case Number condition.
6. Tap on the case to see the Case History.

The image shows a smartphone screen displaying the 'eCourts Services' app. The app's title bar is blue with a white hamburger menu icon on the left and the text 'eCourts Services' on the right. Below the title bar is a white header with a back arrow icon on the left and the text 'Case Status : Search by Case Number' in red. The main content area is white and contains four search criteria, each with a red asterisk indicating it is required: 'Court Complex\*' with a dropdown menu showing 'Select Court Complex'; 'Case Type\*' with a dropdown menu showing 'Select Case Type'; 'Case Number\*' with a text input field containing 'Enter Case Number'; and 'Year\*' with a text input field containing 'Enter year'. At the bottom of the form are two buttons: a blue 'Go' button and a grey 'Reset' button. The smartphone's status bar at the top shows signal strength, Wi-Fi, and the time 11:36. The bottom navigation bar shows the standard Android navigation icons.



# Case Status – Search by Party Name

1. Select the Court Complex from the select box.
2. Enter the Party Name, in part (minimum 3 characters) or full - e.g. for searching the Party Name “Ramesh Narayan Yadav” either Ramesh, Narayan, Yadav, Ram, Nar etc. can be given as the search criteria.
3. Party Name maybe the name of the Petitioner, Plaintiff, Complainant, Respondent, Defendant, Appellant, Accused or Extra Party.
4. In the ‘Year’ box, enter the Case Registration Year.
5. Tap on either the ‘Pending’ or ‘Disposed’ option, according to the status of the Case. If you don’t know the exact status of the Case, then tap on ‘Both’ option.
6. Tap on the ‘Go’ button to get the list of Cases satisfying the given Party Name condition.
7. From the list of search results, identify desired

The screenshot shows the 'eCourts Services' app interface. At the top, there is a blue header with the text 'eCourts Services' and a back arrow icon. Below the header, the title 'Case Status : Search by Party Name' is displayed in red. The form contains three input fields: 'Court Complex\*' with a dropdown menu showing 'Rohini Court Complex', 'Petitioner/Respondent\*' with the text 'Kumar', and 'Registration Year\*' with the text '2017'. Below these fields are three radio button options: 'Pending' (selected), 'Disposed', and 'Both'. At the bottom of the form are two buttons: a blue 'Go' button and a grey 'Reset' button. The app is running on a smartphone, as indicated by the status bar at the top showing signal strength, Wi-Fi, and the time 11:36, and the Android navigation bar at the bottom.



# Case Status – Search by Filing Number

1. Select desired 'Court Complex' from the select box.
2. In 'Filing Number' box, enter Filing Number of the Case.
3. In 'Year' box, enter Case Filing Year.
4. Tap on 'Go' button, to get the search results satisfying the given Filing Number condition.
5. Tap on the case to see the Case History.

The image shows a smartphone screen displaying the 'eCourts Services' app. The app interface is titled 'Case Status : Search by Filing Number'. It features three input fields: 'Court Complex\*' with a dropdown menu showing 'Select Court Complex', 'Filing Number\*' with a text input field, and 'Year\*' with a text input field. Below the input fields are two buttons: a blue 'Go' button and a grey 'Reset' button. The background of the phone screen shows a blurred image of a court building with a dome.



# Case Status – Search by FIR Number

1. Select desired 'Court Complex' from the select box.
2. Select desired 'Police Station' from the select box.
3. In 'FIR Number' box, enter FIR Number of the case.
4. In the 'Year' box, enter the FIR Year.
5. Tap on either the 'Pending' or 'Disposed' option button, according to the status of the Case. If you don't know the exact status of the Case, then tap on 'Both' option.
6. Tap on 'Go' button, to get the Case satisfying the FIR Number search criteria.
7. Tap on the case, to see the Case History.

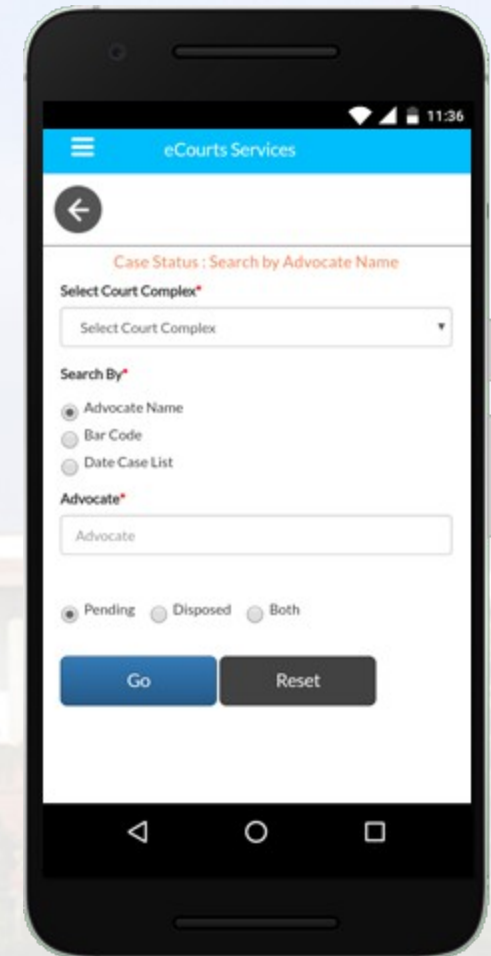
The screenshot shows the 'eCourts Services' app interface. At the top, there is a blue header with a menu icon and the text 'eCourts Services'. Below the header is a back arrow icon. The main content area is titled 'Case Status : Search by FIR number'. It contains several input fields: 'Court Complex\*' with a dropdown menu showing 'Select Court Complex', 'Police Station\*' with a dropdown menu showing 'Select Police Station', 'FIR Number' with a text input field 'Enter FIR Number', and 'Year' with a text input field 'Enter year'. Below these fields are three radio button options: 'Pending' (selected), 'Disposed', and 'Both'. At the bottom of the form are two buttons: a blue 'Go' button and a grey 'Reset' button. The app is running on an Android phone, as indicated by the navigation bar at the bottom.





# Case Status – Search by Advocate

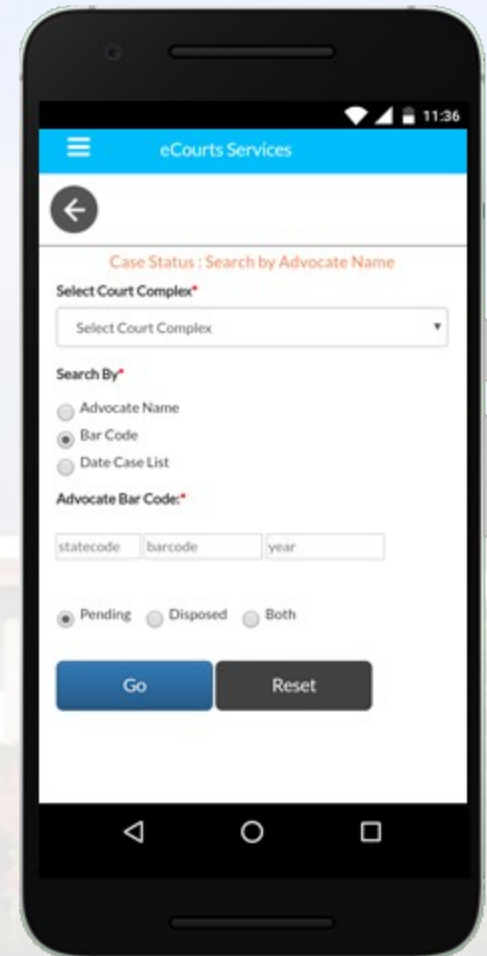
1. The Cases can be searched by either selecting the Advocate Name, Bar Registration Number or Advocate's Cause List (to view the date wise cause list of Advocate) option buttons.
2. Tap 'Advocate Name' option button, enter the Name of the Advocate in the box, in part (minimum 3 characters) or full - e.g. for searching the name of the advocate as "Suresh Mahohar Singh" either Suresh, Manohar, Singh, Sur, Sin etc., can be given.
3. Tap 'Bar Registration Number' option button, enter the Bar Registration Number of the advocate, in the box, for e.g. MAH/XXXX/1982 (where MAH is the state code, XXXX is the bar registration number and 1982 is the year).
4. Tap on either the 'Pending' or 'Disposed' option button, according to the status of the Case. If you don't know the exact status of the Case, then tap on 'Both' option button. (refer to step 3 and 4 above only when option viz. 'Advocate Name' or 'Bar Registration Number' are used to search case status





# Case Status – Search by Advocate

5. Tap 'Date Caselist' option button and enter the Bar Registration Number in the box, for e.g. MAH/XXXX/1982 (where MAH is the State Code, XXXX is the Bar Registration Number and 1982 is the Year) and select the Cause List Date from the calendar control.
6. While using options viz. 'Advocate Name' and 'Bar Registration Number', tap on the 'Go' button, to get the Cases satisfying given Advocate's Name or Bar Registration Number condition. Tap on the case from the list, to see the Case History of the respective Case.
7. While using 'Date Caselist' option, tap on 'Go' button to get the Advocate's Cause List on the selected date.





# Case Status – Search by Act

1. Since the Act List is very long, facility to search desired Act from the Act list is provided.
2. Enter a few letters of desired Act name in the 'Search Act' box and press the 'Search' button.
3. All Acts matching the search criteria are displayed in the 'Act Type' select box. Select the desired Act Type from the select box.
4. If no search criteria are specified then, all the Acts are displayed in the Act Type select box. Select the desired Act name from the select box from entire list of Acts.
5. In the 'Under Section' box, enter the Section of the already selected Act, which you want to search. If section is not entered in the 'Under Section' box, then Cases belonging to all the sections under the selected Act will be shown in search results.
6. Tap on either the 'Pending' or 'Disposed' option button, according to the status of the Case.
7. Tap on 'Go' button, to get the Cases satisfying the given 'Act' and 'Under Section' condition.

The screenshot shows the 'Case Status: Search by ACT' interface on a mobile device. At the top, there is a blue header with 'eCourts Services' and a back arrow. Below the header, the title 'Case Status: Search by ACT' is displayed in red. The form contains several fields: 'Select Court Complex\*' with a dropdown menu, 'Search Act' with a text input and a blue 'Search' button, 'Act Type\*' with a dropdown menu, and 'Under Section' with a text input. At the bottom, there are two radio buttons for 'Pending' (selected) and 'Disposed', and two buttons: a blue 'Go' button and a grey 'Reset' button. The device's status bar at the top right shows the time as 11:36.



# Case Status – Search by Case Type

1. Select 'Case Type' from the select box.
2. In 'Year' box, enter the Case Registration Year.
3. Tap on either 'Pending' or 'Disposed' option button, according to status of the Case.
4. Tap on 'Go' button, to get list of all Cases satisfying the given 'Case Type' condition.
5. Tap on the case from the list of search results to see the Case History.

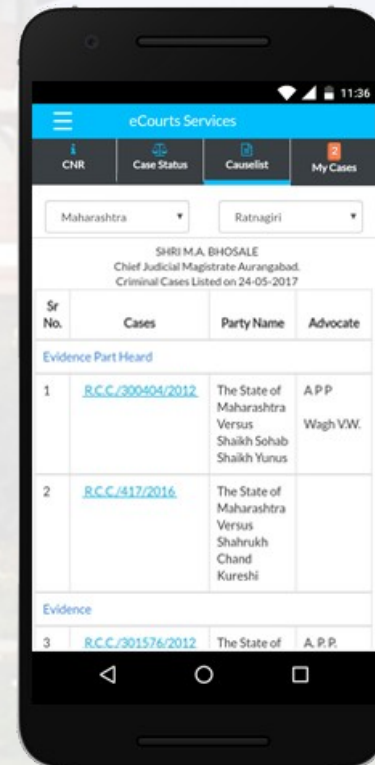
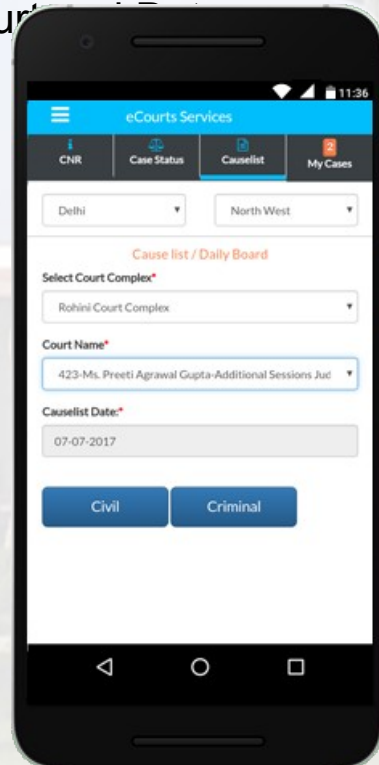
The screenshot shows the 'eCourts Services' mobile application interface. The title bar is blue with the text 'eCourts Services' and a back arrow icon. Below the title bar, the page title is 'Case Status: Search by ACT'. The form contains the following fields and controls:

- Select Court Complex\***: A dropdown menu with the placeholder text 'Select Court Complex'.
- Search Act**: A text input field with a blue 'Search' button to its right.
- Act Type\***: A dropdown menu with the placeholder text 'Select Act Type'.
- Under Section**: A text input field with the placeholder text 'Under Section'.
- Status Selection**: Two radio buttons labeled 'Pending' (selected) and 'Disposed'.
- Action Buttons**: Two buttons at the bottom, 'Go' (blue) and 'Reset' (grey).



# Causelist

1. Select 'Court Complex' of the Cause list to be displayed.
2. Select desired 'Court Name' from the Select box. Court Name also shows the court number, the judge name and the designation of the judge which is generally displayed on the Causelist.
3. Select Cause list Date from the calendar control.
4. Tap on 'Civil' or 'Criminal' button to display Civil or Criminal Cause list of the selected Court.





# My Cases

1. Your saved cases are shown in My Cases.
2. Cases are grouped by court establishment name.
3. Court establishment are grouped by district and State name.
4. Tap on Refresh button to update details of cases.

